## Import of duty-free components for vehicle manufacture

4597. SHRI KAMAL MORAR-KA : Will the Minister of INDUSTRY be pleased to state :

(a) whether Government have any proposal to import duty-free components for vehicle manufacture;

(b) if so, what would be the outflow of foreign exchange on this account; and

(c) what are the figures of export of automobiles at present and what are the future projections?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) No, Sir.

#### (b) Does not arise.

(c) Experts of automobiles during 1987 were as under :

| Buses      |      | 968 nos |
|------------|------|---------|
| Trucks     | 1973 |         |
| 3-wheelers | 3443 |         |
| Cars       | 107  |         |
| Jeeps      | 1165 |         |
| LCVs       | 439  |         |
| Scooters   | 3015 |         |
| M/Cyc'es   | 158  |         |
| Mopeds     | 224  |         |

A Sub-Group on Automobiles & Earthmoving Industry for Vllth plan had recommended export targets of 10,31) commercial vehicles, 50,0 J J two-wheelers, 1.0,0 J) cars per nnum by 1989-93.

### Monitoring of the prices of drugs

4598. SHRI M. KADHARSHA: Will the Minister of INDUSTRY be pleased to refer to the answer to Unstarred Question 647 given in the Rajya Sabha on the 1st August, 1988 and state :

 (a) whether it is a fact that the details of the cost of services conversion cost elementwise, including depreciation interest, bonus, profit, etc. are not being obtained;

(b) if so, in what manner and on what basis the prices are being monitored;

(c) what are the details based on which prfcssof medicines have been monitored and subsequently reduced; and

(d) what are the details of the system being adopted for the purpose ?

# THE MINISTER OF INDUSTRY (SHRI J. VENGALRAO) : (a) Yes, Sir.

(b) to (d) . The monitoring of prices of non-scheduled items of DPCO, 1987 is done by the Govern-mentof case to case basis effectively.

#### Acceptance of Telegrams during night

4599. DR. YELAMANCHILI SIVAJI: Will the Minister of COMMUNICATIONS be pleased to state,

(a) W<u>hetlur</u> it is a fact that oidi-nary telegrams are no.t ai cepie j dur-ing night at present;

(b) whether there is any proposal to reintroduce ths facility; and

(c) if not, what are the reasons therefor?

THE MINISTER OF COM-MUNICATIONS (SHR1 BIR BAHADUR SINGH); (a) Yes, Sir. Howawr, (i) Telegrams relating to information of Death, and (ji) ordinary Tdegcams relating to private personal matters such as, Sickness, Arrivals and Departure, Interviews and appointments and examination results, are accepted during night hours.

(b) No, Sir.

(c) Booking of ordinary Telegrams during night hours causes delay in their disposal duo to restricted working hours of Departmental Telegraph Offices and Combined Offices, and limited staff available during n'ght hours in other offices.

#### Import of viscose staple fibre plant

46B. DR. YELAMANCHILI STVAJI: Will the Minister of INDUSTRY be pleased to state :

(a) whether any Indian company is permitted to import viscose staple fibre plant; if so, what are the details thereof;

(b) whether any indigenous industry has the capacity and technology to produce the plant in the private sector; and

(c) if so, what are the reasons for allowing the import of such plant?

### THE MINISTER OF INDUSTRY (SHR1 J. VENGAL RAO) : (a) No

Indian Company has been permitted to import viscose staple fibre plant in the recent past.

(b) In the private sector, M/s. Grasim Industries Ltd. have claimed

to have developed capacity 10 produce such plants.

(j) Question does not arise in view of the position explained above.

#### Production of soft cok by private Sector

46V. DR. YELAMANCHILI SIVAJI : Wih the Minister of ENERGY be pleased to state :

(a) whether there is any proposal with the Coal India Limited to allow the private sector to produce soft coke; and

(b) if so, what are the details thereof ?

THE MINISTER OF STATE: IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C.K. JAFFAR SHARIEF) : (a) and (b) Yes Sir. private entrepreneurs are encouraged to manufacture Special Smokeless Fuel (SSF) Using technology developed by Central Mine Planning and Design Institute, Ranchi for which they have prepared project Reports envisaging capacities between 50 to 500 tonnes per day.

## Assessment of amounts against drug companies

4632. DR. (SHRIMATI) NAJMA HEPTULLA : Will the Minister of INDUSTRY be pleased to state:

(a) what is the amount assessed against each of the involved drug companies following the judgement of the Supremourt;

(b) the authority which assessed the amount and whether a copy